

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
**To be heard on Thursday the 12<sup>th</sup> day of October 2023 at 10.30 a.m**  
**(VIRTUAL MODE)**

In the Court of Hon'ble Mr. Justice Rakesh Kumar, Member (Judicial), and  
Hon'ble Mrs. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 354/2023 For Stay IA No. 1075/2023 Interim Injunction IA No. 1076/2023 Urgent Hearing IA No. 1077/2023	Sriharan Sripathmanathan rep by Mr.E. Sivanandam & Anr. Vs Malabar Hotels Pvt Ltd. & 7 Ors.	Ms. J Parimalam	M/s King & Partridge For Caveator
2	Comp App (AT) (CH) (Ins) No. 348/2023 For Stsy IA No. 1061/2023	Virgo Properties Pvt. Ltd. Vs L&T Finance Ltd.	M/s PC Harikumar & Associates	
3	Comp App (AT) (CH) No. 78/2023 For Stay IA No. 1066/2023	Yamuna Roller Flour Mills Pvt. Ltd Vs TR Venugopal & 17 Ors.	Mr. Rajagopal Vasudevan	
		<b>WITH</b>		
4	Comp App (AT) (CH) No. 79/2023 For Stay IA No. 1067/2023	Elite Foods Pvt. Ltd. Vs TR Venugopal & 19 Ors.	Mr. Rajagopal Vasudevan	
		<b>WITH</b>		
5	Comp App (AT) (CH) No. 80/2023 For Stay IA No. 1068/2023	Elite Tasty Toast Pvt Ltd Vs TR Venugopal & 15 Ors.	Mr. Rajagopal Vasudevan	
		<b>WITH</b>		
6	Comp App (AT) (CH) No. 81/2023 To dispense with IA No. 1069/2023 For Stay IA No. 1070/2023	Yamuna Roller Flour Mills Pvt. Ltd Vs TR Venugopal & 17 Ors.	Mr. Rajagopal Vasudevan	
		<b>WITH</b>		
7	Comp App (AT) (CH) No. 82/2023 To dispense with IA No. 1071/2023 For Stay IA No. 1072/2023	Elite Foods Pvt Ltd Vs TR Venugopal & 19 Ors.	Mr. Rajagopal Vasudevan	
		<b>WITH</b>		

8	Comp App (AT) (CH) No. 83/2023 To dispense with IA No. 1073/2023 For Stay IA No. 1074/2023	Elite Tasty Toast Pvt Ltd Vs TR Venugopal & 15 Ors.	Mr. Rajagopal Vasudevan	
9	Comp App (AT) (CH) (Ins) No. 327/2023	City Union Bank Ltd. Vs Amier Hamsa Ali Abbas Rawther, Liquidator of Floram Shoes India Pvt Ltd.	Ms. R Sowmya	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10	Comp App (AT) (CH) No. 71/2023	Goldsquare Sales India Pvt. Ltd. & 2 Ors. Vs The Regional Director SER	Ms. A Rithika	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11	Comp App (AT) (CH) (Ins) No. 240/2023 For Exemption IA No. 768/2023 Leave to file IA No. 769/2023 For Stay IA No. 770/2023	Raghuram Hume Pipes Private limited Vs Pankaj Dhanuka & Anr.  <b>WITH</b>	Mr. Rahul Balaji	Ms. Madhupreetha Elango-R1
12	Comp App (AT) (CH) (Ins) No. 241/2023 For Exemption IA No.773/2023 Leave to file IA No. 771/2023 For Stay IA No. 772/2023	Raghuram Hume Pipes Pvt. Ltd. Vs Pankaj Dhanuka & Anr.	Mr. Rahul Balaji	Ms. Madhupreetha Elango-R1

For Directions/Convenience Compilation

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
13	TA (AT) No. 192/2021 (CA (AT) Ins 1405/2019)	Geetha Sugars Vs The Indian Sugars and Refiners Ltd.	Mr. Mithun Shashank	
14	TA (AT) No. 200/2021 (CA (AT) (Ins) No. 1028/2019)	Banglore Land & Homes Limited & Anr Vs Milestone Trusteeship Service Pvt Ltd & Anr	Mr. Arjun Krishnan	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15	Comp App (AT) (CH) (Ins) No. 384/2022 Leave to file IA No. 955/2022 For Exemption IA No. 911/2022 For Condone Delay IA No. 912/2022 Delay in refiling IA No. 914/2022 For Stay IA No. 913/2022	National Aluminium Company Ltd. Vs Mr. Ebenezar Inbaraj RP of M/s ReGen Powertech Pvt. Ltd. & 3 Ors.	Mr.S Sivasankar	Mr. AG Sathyanarayana- R1
16	Comp App (AT) (CH) No. 34/2022	Shakti Equipments Pvt Ltd Vs M/s Shamel Projects India Pvt Ltd. & 2 Ors.	M/s Amanchi Legal & Co	
17	Comp App (AT) (CH) No. 52/2022 To dispense with IA No. 610/2022 Leave to file IA No. 526/2023	S. C. Dakshinamurthy Vs Mr. Ramakrishnan Sadasivan Liquidator of Thiru Arroran Sugars Ltd.	Mr. R Subramanian Raja	Mr. B. Dhanaraj
18	Comp App (AT) (CH) (Ins) No. 187/2022 Urgent Listing IA No.431/2022 For Interim Relief IA No.432/2022 For Directions IA No. 435/2022 For Stay IA No.433/2022 For Exemption	Nimmagadda Surya Pradeep Bio Tech Pvt Ltd Vs Kamineni Steel & Power India Pvt. Ltd.	Mr. P Raj Kumar Jhabakh Ms. Preeti Mohan	Mr.Sivarama Krishnan

	IA No.434/2022 To implead IA No. 847/2022			
19	Comp App (AT) (CH) No. 56/2023	Navakar Impex Pvt. Ltd. Vs M/s. Saravana Stores Gold Palace Pvt. Ltd. & 7 Ors.	Mr. CS K Gaurav Kumar	
20	Comp App (AT) (CH) (Ins) No. 270/2023 For Stay IA No. 838/2023 Urgent Hearing IA No. 837/2023	M. Shanmugham Vs Marappan Textiles Private Limited & Anr.	M/s Ramani & Shankar Advocates	
21	Comp App (AT) (CH) (Ins) No. 296/2023 For Condone Delay IA No. 899/2023 To Dispense with IA No. 900/2023 Leave to file IA No. 898/2023	Commercial Taxes Dept. (The State of Telangana) Vs Jeevan Polymers Pvt. Ltd. & 2 Ors.	Mr. Raja Shekar Rao Salvaji	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
22	Comp App (AT) (CH) (Ins) No. 71/2023 For Urgent Hearing IA No. 255/2023 For Stay IA No. 256/2023	E.M.Najeeb Ellias Mohammed Personal Guarantor of Green Gateway leisure Ltd. Vs Union Bank of India & Anr.	Dr. KS Ravichandran	M/s NVS Associates
23	Comp App (AT) (CH) (Ins) No. 134/2023 To Adv. Hg. IA No. 449/2023 For Stay IA No. 446 & 447/2023 For Directions IA No. 448/2023 To Dispense with IA No. 450/2023 To implead IA No. 889/2023	Sathya Moorthy Sai Prasad, Suspended Director of Ozone Projects Pvt. Ltd. Vs Shapoorji Pallonji and Company Pvt. Ltd. & Anr.	M/s Tatva Legal Mr. D Senthil Kumar	M/s Keystone Parners Ms. Anusha Peri- R1 Ms. Elamathi- R2

24	TA (AT) No. 27/2022 (CA (AT) No. 46/2019)	Neurosynaptic Communications Pvt. Ltd. & 2 Ors Vs The Registrar of Companies, Bangalore	Mr. CS Gurminder Dhami, PCS	
25	Res App No. 02/2023 in TA No. 166/2021 (Comp App (AT) (Ins) No. 122/2020)	M. G A Abhimanyu Raja Vs Syndicate Bank & Anr	Ms. Rohini Musa	Mr. T Ravichandran- R1
26	Comp App (AT) (CH) (Ins) No.35/2021 For Condone Delay IA No. 82/2021	Sree Sankeshwara Foundation and Investments Vs Mr. Velli Paramasivam IRP of M/s. Dugar Housing Ltd. & 2 Ors	Mr. CM Mohanasundaram	Mr.Avinash Krishnan Ravi- R1 Ms. KV Bhashyam Chari- R2 Mr. Gowri Shanker Mishra, PCS – R3
27	Comp. App (AT) (CH) (Ins) No. 43/2021	Zuberi Engineering Construction Pvt. Ltd. Vs IVRCL Limited	Mr. Amol Vyas Mr. Saumil Sharma	Mr. Nithyavendhan K
28	Comp App (AT) (CH) (Ins) No. 177/2021 For Condone Delay IA No. 361/2021 Leave to file IA No. 362/2021 For Stay IA No. 360/2021	Southern Power Distribution Company of Telangana Ltd Vs Kalvakolanu Murali Krishna Prasad RP of Vaksh Steel Pvt. Ltd. & 2 Ors	Mr. Adtihya Reddy	Ms. A Sandhya Rani- R1 Mr. Y Suryanarayana- R2 Mr. Shabeer Ahmed- R3
29	Comp App (AT) (CH) (Ins) No. 192/2021 Leave to file IA No. 390/2021 For Exemption IA No. 391/2021 For Stay IA No. 392/2021	Telangana State Southern Power Distribution Co Ltd, Hyderabad Vs Nethi Mallikarjuna Shetty, RP of Techtron Poly Lenses Limited & Anr	Ms. Pooja Chopda	Mr. Y Suryanarayana- R1 Mr.Shabbeer Ahmed- R2
30	Comp. App (AT) (CH) (Ins) No. 297/2021	PPG Asian Paint Pvt Ltd Vs DSC Motor Pvt Ltd.	Mr. S Kaushik Ramaswamy	
31	Comp App (AT) (CH) (Ins) No. 327/2021 For Condone Delay IA No. 678/2021 For Exemption IA No. 677/2021	S.N. Plumbing Pvt Ltd Vs AIGL Properties Ltd	Mr. Anirudh Purusothaman	Mr. T.Poornam

32	Comp App (AT) (CH) (Ins) No. 5/2022 To dispense with IA No. 12/2022 For Stay IA No. 13/2022 For Condone Delay IA No. 14/2022 For Urgent Hearing IA No. 15/2022 For Amendment IA No. 1078/2022	The Regional Provident Fund Commissioner- II & Anr Vs Finorchem Ltd	M/s K. Ramu & R.Vishnu	Mr. Ravi Rajagopalan
33	Comp. App (AT) (CH) (Ins) No. 22/2022 For Stay IA No. 45/2022	Asset Reconstruction Company (India) Ltd Vs The Regional Provident Fund Commissioner & 2 Ors	M/s Shivakumar & Suresh	Mr. PK Panner Selvam-R1 Mr. Gunasekaran, Liquidator- R2, R3
34	Comp App (AT) (CH) (Ins) 257/2022 Leave to file IA No.543/2022 For Stay IA No 541/2022 For Exemption IA No.542/2022	Earthin Projects Ltd. Vs M/s Global Emerging Markets India Ltd & Anr.  <b>WITH</b>	Mr. Bommineni Vivekananda	Mr. Rohan Kothari- R1
35	Comp App (AT) (CH) (Ins) 259/2022 Leave to file IA No.551/2022 For Exemption IA No 549/2022 For Stay IA No.550/2022	Earthin Projects Ltd. Vs M/s Global Emerging Markets India Ltd & Anr.	Mr. Bommineni Vivekananda	Mr. Rohan Kothari- R1

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

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